

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 94 OF 2016

Dated: 11th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Rajasthan Rajya Vidyut Utpadan Nigam Limited Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramnesh Jerath

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Mr. Bipin Gupta for R-2 to 4

ORDER

List the matter for further hearing on **21.10.2019**, as agreed by learned counsel for the parties.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkj